

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:727

ANSWERED ON:21.11.2007

ORGAN TRANSPLANTATION FACILITIES

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**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the number of Government/ Private hospitals which have organ transplantation facilities in the country, presently, State-wise;
- (b) whether Government is planning to provide such organ transplantation facilities in more Government hospitals in the country to mitigate the miseries of the patients waiting for such transplantations;
- (c) if so, the details thereof, State-wise, especially in respect of Karnataka;
- (d) whether the Government proposes to introduce a national policy for organ retrieval;
- (e) if so, the details thereof; and
- (f) the time by when it is likely to be introduced?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE

(DR. ANBUMANI RAMDOSS)

(a) A list of hospitals registered for Liver and Kidney transplant surgery in the UTs is enclosed as Annexure. The hospitals are registered under the Transplantation of Human Organs Act, 1994 in various states by respective Appropriate Authorities in the states concerned. The information, however, is not centrally maintained by the Government of India.

(b) & (c) Health being state subject, it is for the state Government to provide health care services. However, AIIMS, New Delhi and PGI, Chandigarh are already carrying out organ transplantation.

(d) to (f) It has also been felt that donation of organs needs to be popularized and encouraged through a National Organ Transplant Programme. It is likely to be launched in this financial year after procedural formalities i.e. approval from the relevant Ministries like Planning Commission and Ministry of Finance etc. Planning Commission has approved an outlay of Rupees one crore for the Annual Plan 2007-08 under scheme of National Organ Transplant Programme.